GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:759
ANSWERED ON:14.08.2012
PRIVATISATION OF DRINKING WATER
Mishra Shri Mahabal ;Scindia Smt. Yashodhara Raje

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a scheme for privatization of drinking water in Delhi is under the consideration of the Government;
- (b) if so, the details and the present status thereof; and
- (c) the efforts made/proposed to be made by the Government for providing safe drinking water in Delhi?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)&(b): Delhi Jal Board (DJB) has informed that there is no proposal under consideration for privatization of drinking water supply in Delhi.

(c):DJB has also informed that for ensuring that water supplied to the citizens of Delhi is potable and meets the quality parameters as per standards of BIS 10500-2003, seven laboratories equipped with hi-tech laboratory equipments workround the clock at all the Water Treatment Plants to monitor water quality starting from intake of raw water to various stages of treatment and supplies to the areas. Apart from these seven laboratories at the plants, six zonal laboratories are located in different parts of the city. Daily about 300-400 water samples are lifted from the consumers end and are tested in these zonal laboratories for Physical, Chemical and Bacteriological Parameters for ensuring quality standard. D.J.B. also gets its water tested through National Scientific Agency namely National Environment Engineering Research Institute (NEERI). These test results are regularly analyzed and in case any local contamination is found, corrective measures are immediately taken to ensure potable water supply to the consumers. In addition to above, old pipe distribution network is also being replaced with new pipelines in a phased manner to minimize chances of contamination and loss of water.